

HARYANA VIDHAN SABHA

Un-Starred Question

**To be asked at a meeting of the Haryana Vidhan Sabha to be held on
Tuesday, the 26th February, 2013**

Cases of Rape, Eve Teasing etc.

362. SMT. RENUKA BISHNOI, M.L.A. : Will the Chief Minister be pleased to state

:-

- a) the number of cases of rape, eve-teasing and atrocities on the down trodden registered in the state during the last 8 years ;
- b) the reasons of deteriorating situation of law and order in the State;
- c) the number of culprits arrested to date in cases of rape, eve-teasing and atrocities on the down-trodden togetherwith the reasons of delay in arresting the remaining culprits; and

the special steps taken by the Government to control the increasing incidents of rape, eve-teasing and atrocities on the down –trodden in the State ?

**Chandigarh:
The 19th February, 2013**

**SUMIT KUMAR,
Secretary,
Haryana Vidhan Sabha**